

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 15.06.2022 (WEDNESDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**After rising of the Principal Bench Court-II**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App (AT)(CH)(Ins) No.183/2022 & I.A.No.416,417,418 of 2022	Dewa Projects Pvt. Ltd. V Vinod Pandinhare Veetil	G. Sridevi	
<b>2.</b>	Comp. App (AT)(CH)(Ins) No.184/2022 & I.A.No.419,420,421 of 2022	H.P. Arun Kumar V Addanki Haresh	Sushal Tiwari	
<b>3.</b>	Comp. App (AT)(CH)(Ins) No.192/2022 & I.A No.439,440/2022.	Kalyan Muppaneni V K Computers & anr WITH	Pawan Jhabakh	
<b>4.</b>	Comp. App (AT)(CH)(Ins) No.193/2022 & I.A No.441,442/2022.	Kalyan Muppaneni V K Computers & anr	Pawan Jhabakh	

## **For Hearing (Part hard)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>5.</b>	Comp App (AT)(CH)(Ins) No. 159/2021 <b>(PH)</b>	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs Svमितva Land Marks & 4 ors  <b>With</b>	Edward James	V.P. Raman R1,2 & R3 Divyanshu Rai R4 Arvo Merchant R5
<b>6.</b>	Comp App (AT)(CH)(Ins) No. 160/2021 <b>(PH)</b>	Committee of Creditors of Associated Décor Limited through Union Bank of India Vs State of Karnatka, Principal SecretarytoGovt,Department of Industries & Commerce & anr <b>With</b>	Edward James	M.S. Seshadri R1 Divyanshu Rai R2

7.	Comp App (AT)(CH)(Ins) No. 165/2021 <b>(PH)</b>	Mohammed Enterprises (Tanzania) Ltd V Alok Kailash Saxena & 6 others  <b>With</b>	Arva Merchant	Divyanshu Rai R1 V.P. Raman R5 & R7
8.	Comp App (AT)(CH)(Ins) No. 170/2021 <b>(PH)</b>	Alok Kailash Saksena V State of Karnataka by its Principal Secretary to Govt, Dept of Industries and Commerce  <b>With</b>	Divyanshu Rai Naveen Hegde	M.S. Seshadri
9.	Comp App (AT)(CH)(Ins) No. 172/2021 <b>(PH)</b>	Alok Kailash Saksena V Associate Décor Ltd through RP Alok Kailash Saksena & 9 Ors  <b>With</b>	Divyanshu Rai Naveen Hegde	V. P. Raman Caveator for R6 – R8 Sandeep Hilgol R1-R4 & R10 Arvo Merchant R5
10.	Comp App (AT)(CH)(Ins) No. 173/2021 <b>(PH)</b>	Alok Kailash Saksena V Svमितva Landmarks & 2 Ors	Divyanshu Rai Naveen Hegde	Shobana Krishnan R1-R3

**For Admission (After notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp App. (AT)(CH)(Ins) No. 98/2021	Cochin Pharma V Bijoy Prabhakaran Pulipra &another  <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
12.	Comp App. (AT)(CH)(Ins) No. 99/2021	Oriol Health Care V Bijoy Prabhakaran Pulipra &another  <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
13.	Comp App. (AT)(CH)(Ins) No. 100/2021	Rathnam & co V Bijoy Prabhakaran Pulipra &another  <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
14.	Comp App. (AT)(CH)(Ins) No. 101/2021	Universal Pharma Distributors V Bijoy Prabhakaran Pulipra &another  <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
15.	Comp App. (AT)(CH)(Ins) No. 102/2021	Advanced Medical Technologies V Bijoy Prabhakaran Pulipra &another  <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2

16.	Comp App. (AT)(CH)(Ins) No. 103/2021	Brooklyn Associates V Bijoy Prabhakaran Pulipra &another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
17.	Comp App. (AT)(CH)(Ins) No. 105/2021	Varghese & Co V Bijoy Prabhakaran Pulipra & another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
18.	Comp App. (AT)(CH)(Ins) No. 106/2021	Topcare Surgicals V Bijoy Prabhakaran Pulipra & another <b>WITH</b>	Hari Kumar G Nair Ramalinga VA	Bijoy P Pulipra-R1 Pradeep Joy Abhirami Dinesh-R2
19.	Comp App. (AT)(CH)(Ins) No. 149/2021	Orlem Pharm P Limited V PVS Memorial Hospital P Ltd & 2 others <b>WITH</b>	Hari Radhakrishnan G. Derrick Sam	Bijoy P Pulipra-R1 Pradeep Joy -R2 Ankita Paul-R3
20.	Comp App. (AT)(CH)(Ins) No. 191/2021	Pharmacon V Bijoy P Pulipra RP of PVS Memorial Hospital P Ltd & anr <b>WITH</b>	Harikumar G Nair Ramalingam VA Akhil Suresh Jeslin Dolly Mathews	Bijoy P Pulipra-R1 Pradeep Joy-R2
21.	Comp.App (AT)(CH) (Ins) No. 203/2021	St. Antonys Medical Distributors V PVS Memorial Hospital Pvt Ltd & 2 Ors <b>WITH</b>	Hari Radhakrishnan G Derrick Sam	R1 & R3-Served on 25.09.21 R2-Served on 24.09.21
22.	Comp.App (AT)(CH) (Ins) No. 206/2021	Syenergy Associates V Bijoy Prabhakaran Pulipra & Anr <b>WITH</b>	Harikumar G Nair Ramalingam VA	Bijoy Prabhakaran Pulipra R1 Pradeep Joy-R2
23.	Comp App (AT)(CH)(Ins) No. 232/2021	Gravity Healthcare V Bijoy Prabhakaran Pulipra & Anr <b>With</b>	Harikumar G Nair Ramalingam VA	Bijoy Prabhakaran Pulipra R1 Pradeep Joy-R2
24.	Comp. App (AT)(CH)(Ins) No. 273/2021 (IA No. 592/2021 & 593/2021)	ABC Medical V Bijoy Prabhakaran Pulipra RP & Anr	Harikumar G Nair	Bijoy Prabhakaran Pulipra R1
25.	Comp App (AT)(CH)(Ins) No. 237/2021	Kenstream Ventures LLP V Kotak Mahindra Bank & 2 Ors	G. Anandarama R.Sathish Kumar	Ramalingam Associates R1(Vakalat Not Filed) Notice Served on R2-05-01-2022
26.	Comp. App (AT)(CH)(Ins) No. 241/2021	Puravankara Ltd V Kotak Mahindra Bank Ltd & 2 Ors	Anandarama R. Sathish Kumar G. Ramji	Ramalingam Associates R1(Vakalat Not Filed) R2 Served on 22/10/2021 R3 served on 21/10/2021

27.	Comp App (AT)(CH)(Ins) No. 247/2021 & IA No. 516,517,518,519 & 520/2021	Chandran M E & 9 Ors V Lissie Medical Institutions & Anr	Sriram Venkatavaradhan	Pradeep Joy R1 Bijoy P Pulipra R2
28.	Comp. App (AT)(CH)(Ins) No.147/2022 & IA.No.342, 343/2022	Ferrous Metallic Enterprises & Anr. Vs Progressive Power Solution LLP & 9 Othrs.	V. Ravi Kumar	Y. Suryanarayana
29.	Comp. App (AT)(CH)(Ins) No. 25/2022	V. Duraisamy IRP V Jeyapriya Fruits and Vegetables Commission Agent & 3 Ors	D. Ebenezar Inbaraj B. Thilak Narayanan	
30.	Comp. App (AT)(CH) No. 7/2022 IA No. 53,54 & 55/2022	P.M. Johnny V K.J. Paul & 7 Ors	Sriram Venkatavaradan	K.S. Ravichandran Caveator for R2
31.	TA No. 45/2021 & (Comp App (AT) No. 89 /2020)	Super Royal Holidays India P Ltd V Union of India & Anr	Nuli & Nuli	P. S. Singh-R1 Suraj Kaushik-R2
32.	TA No. 46/2021 (Comp App (AT) No.90/2020)	Super Royal Holidays India P Ltd V Union of India & Anr	Nuli & Nuli	P. S. Singh-R1 Suraj Kaushik-R2

#### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
33.	TA No. 102/2021 (Comp App (AT) No. 647/2020)	Nishaat Saleem V Skylark Ithaca Buyers Welfare Association & Anr <b>With</b>	Mahesh Thakur	Aman Choudhary Anushka Sharma R1 Rajnish Sinha R2 Malak M Bhatt Neeha Nagpal For Intervenor
34.	TA No. 103/2021 (Comp App (AT) No. 682/2020)	ICICI Bank Ltd V Skylark Ithaca Buyers Welfare Association & 2Ors <b>With</b>	Abhishek Anand	Aman Choudhary Anushka Sharma R1 Rajnish Sinha R2 Sudhanshu Prakash R3 Malak M Bhatt Neeha Nagpal For Intervenor
35.	Contempt Appln (AT) No. 31/2020	Ramanathan Bhuvaneshwari Rp V Nishat Saleem & Anr	Rajnish Sinha Shreya Kohli	Mahesh Thakur Vipul Ganda
36.	Comp App. (AT)(CH)(Ins) No.244/2021	Ramanathan Bhuvaneshwari Vs Skylark Ithaca Buyers Welfare Association & Anr	RSA Law Consultants	V. Nallasenapathy R1 R2 Served on 25-10-2021
37.	Comp.App (AT) (CH)(Ins) No.83/2022 & I.A.No.164,165 & 166 /2022	K.S.Sreenivasan V T.Udayakumar, Ex-Director Landmark Housing Projects	Akshaya Manoharan (P.H.Aravind Pandian)	Imayavaramban

		(Chennai) Pvt. Ltd & & 2 Ors. <b>WITH</b>		
<b>38.</b>	Comp App (AT)(CH)(Ins) No. 53/2022 (IA No. 104,105 &106/2022)	K.S. Srinivasan V T. Udayakumar, Ex. Director Land Mark Housing Project (Chennai) P Ltd & 2 Ors.	Akashya Manoharan	Ramalingam & Associates Caveator for R3

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By the order of Hon'ble Member (J)

1. Notice Board

2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

(Chennai Bench)

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

2.Court Officer - PH No. : 044-2888 0450